

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:758
ANSWERED ON:15.07.2014
NATIONAL INVESTIGATION AGENCY
Mohammed Shri Faizal P.P.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of branches/units of the National Investigation Agency (NIA) functioning at present/proposed to be set up in the country, location and State-wise;
- (b) the details of cases being investigated by the NIA since its inception along with the present status of the cases, State-wise including Kerala;
- (c) whether the Government has reviewed the functioning of the NIA in the country;
- (d) if so, the details and the outcome thereof; and
- (e) the measures being taken by the Government to make NIA more effective?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

- (a): The National Investigation Agency (NIA) is functioning with its Headquarters at New Delhi and branch offices at Hyderabad (Andhra Pradesh), Guwahati (Assam), Kochi (Kerala), Lucknow (Uttar Pradesh) and Mumbai (Maharashtra). Setting up of a new branch office of the Agency at Kolkata (West Bengal) has been approved by the Ministry of Home Affairs on 15th May 2014.
- (b): As per the information made available by the National Investigation Agency, 82 cases have been investigated/are being investigated by the Agency since its inception. The present status of the cases is at Annexure.
- (c) to (e): The functioning of NIA is reviewed periodically at the level of Home Minister /Home Secretary. The last review was undertaken on 10th December, 2013. Pursuant to the review following decisions were taken for strengthening of NIA and conveyed to the Agency: -
 - (i) Setting up of new branch at Kolkata and creation of 81 new posts vide order dated 15.05.2014.
 - (ii) Creation of one centralized fugitive tracking units at NIA with the already sanctioned strength.
 - (iii) Purchase of 157 vehicles to strengthen operational capabilities of the Agency.